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കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 } Vol. VII }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ഏപ്രിൽ 3 3rd April 2018 1193 മീനം 20 20th Meenam 1193 1940 ചൈത്രം 13 13th Chaithra 1940	നമ്പർ } No. } 14
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PART IV

Private Advertisements and Miscellaneous Notifications

**COCHIN UNIVERSITY OF SCIENCE AND
TECHNOLOGY**

ERRATUM NOTIFICATION

No. EL. 23(2)/Nominations/2008(PF)-III.

12th March 2018.

Sub :—Notification—Nomination to Academic Council of this University as per Section 23 (2) ‘Nominated Members (ii) of CUSAT Act, 1986—Erratum—issued.

Ref :—1. Notification No. EL.23(2)/Nominations/2008 (PF)-II dated 3-1-2018.

2. Letter dated 15-1-2018 from Dr. Sabu, M. K., Associate Professor, Department of Computer Applications, Cochin University of Science and Technology, Kochi-22.

The name of the nominee of the Vice-Chancellor in the Academic Council of the University Under Section 23(2) ‘Nominated Members (ii) of Cochin University of Science and Technology Act, 1986 noted as “Dr. Sabu, M. T.” in the Notification referred at (1) above is hereby corrected as “Dr. Sabu, M. K.”.

The Notification cited at (1) above stands modified to this extent.

DR. DAVID PETER, S.,
Registrar.

PALA MUNICIPALITY

**Re-Notification under section 36 (3) of the Kerala
Town and Country Planning Act 2016**

Ref :—Government Order dated 21-2-2018
No. G. O. 23/2018/LSGD Thiruvananthapuram.

- It is hereby notified that the re-drafted master plan for Pala town prepared by the Municipal Council of Pala for the area described in the schedule below has been published on the official website www.palamunicipality.in under section 36(3) of the Kerala Town & Country Planning Act 2016.
- The re-drafted plan (report and maps) in full can also be inspected during office hours at Municipal Office, Pala.
- Any person interested in the draft master plan may within 60 days of publication of this notice in the gazette, communicate in writing to the Secretary, Pala Municipality in any objection or suggestion relating thereto.

SCHEDULE

Master plan area—Pala Municipal area (full) with an extension of 16.06 sq.km.

Boundaries—North—Karoor Gramapanchayat.

East—Bharananganam and Meenachil Gramapanchayat.

West—Mutholy Gramapanchayat.

South—Mutholy and Meenachil Gramapanchayat.

Pala Municipal Office,
7-3-2018.

(Sd.)

Secretary.

(Sd.)

Chairperson.

LAKSHMI CONCRETE PRODUCTS

Kallidukku, Pattikad, Thrissur

Notice Under section 72 of Indian Partnership Act
issued to Smt. C. S. Nalini, “Karthika”, Pottanthadathil
House, Kanattukara P. O., Thrissur

We hereby give you notice that in bonafide exercise of the power and authority vested in us by virtue of Clause No.19 of the Deed of Partnership dated 1st day of April 2002, we, the undersigned being the majority of partners hereby determine the partnership heretofore subsisting between us and yourself, as from the day of constitution till the 5th day of August 2017 so far as you are concerned and expel you therefrom on the ground that you are not co-operating with the activities of the partnership despite repeated requests in this regard.

Yours faithfully,

- Smt. K. K. Kalyani,
Managing Partner,
Rep. by PAH Mr. Ajith Kumar (Sd.)
- Mr. P. R. Sankarankutty,
Poliyedathuparambil House,
Panampilly Nagar,
Cheroor P. O., Thrissur (Sd.)
- Smt. K. Kamalam,
Krishnanagar,
Poothole P. O., Thrissur (Sd.)
- Smt. P. Yamuna,
Rep. by PAH P. Krishnankutty,
Pattathil House,
Poothole P. O., Thrissur (Sd.)